

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -1409
ANSWERED ON – 11/02/2026

IMPLEMENTATION OF RENKE COMMISSION RECOMMENDATIONS

1409. PROF. MANOJ KUMAR JHA

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the specific recommendations of the Renke Commission (National Commission for De-notified, Nomadic and Semi-Nomadic Tribes) that have been accepted by Government; and
- (b) whether Government has formulated a time-bound action plan for the implementation of the accepted recommendations; and
- (c) if so, the details of the implementation schedule and the allocation of funds for the same?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

(a) to (c): The Ministry of Social Justice and Empowerment had constituted the Renke Commission in March, 2005 for De-notified, Nomadic and Semi-Nomadic Tribes. This Commission submitted its report in July, 2008. On consideration of the recommendations of the said Commission, the Central Government has constituted National Commission for De-notified, Nomadic and Semi-Nomadic (NCDNT) for a period of three years. Further, on the recommendation of NCDNT, the Development and Welfare Board for De-notified, Nomadic and Semi-Nomadic Communities was established in February, 2019 and a Scheme namely the Scheme for Economic Empowerment of De-notified and Nomadic Tribes (SEED) was also started in 2022. The total financial outlay for the said scheme is Rs. 200.00 crore for a period from 2021-22 to 2025-26.
